

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**6. Interlocutory Application (IBC)(Liq.)/32/2024
In C.P. (IB)/1792(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

NAME OF THE PARTIES: **Shri Rajesh Ramesh Kamath
Resolution Professional for M/S. Kgepl
Engineering Solutions Private Limited
IN THE MATTER OF
Nangalwala Industries (P) Ltd.
V/s
Kgepl Engineering Solutions Private
Limited**

**Section: Sec 33(1) (b) (i) to (iii) r/w Sec 33(3) of Insolvency and
Bankruptcy Code, 2016**

ORDER

Adv. Avinash Khanolkar a/w Adv. Surekha Yadav appeared for the Applicant.

At his request, list the matter on **11.06.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

24.04.2024
Sushil

Sd/-

**KULDIP KUMAR KAREER
Member (Judicial)**